

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1825  
TO BE ANSWERED ON 25<sup>TH</sup> NOVEMBER, 2016**

**FREE LIFE SAVING DRUGS**

**1825. SHRI B. SRIRAMULU:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has initiated any plan for providing free supply of essential and life saving drugs to the patients availing treatments in public healthcare centres;
- (b) if so, the details thereof and the funds allocated for the purpose during the last three years, year and State/UT-wise; and
- (c) the other steps taken/being taken by the Government for proper monitoring of the funds and free availability of quality drugs in public healthcare centres/hospitals for the purpose?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b): Public Health being a state subject, the primary responsibility to provide essential lifesaving drugs to patients in public health facilities lies with the state/UT governments. Under the National Health Mission (NHM), support is already being provided to the States/UTs for strengthening their healthcare delivery system including for provision of essential drugs free of cost in public health facilities based on the requirement posed by the States/UTs in their Programme Implementation Plans.

The state/UT-wise approvals including kind grants provided for drugs & supplies under NHM for financial years 2013-14 to 2015-16 is placed as Annexure.

(c): The implementation and progress of the National Health Mission (NHM) is reviewed at the national level through Annual Common Review Missions, external surveys such as Sample Registration Survey (SRS), the District Level Household Survey (DLHS) and NFHS besides regular monitoring visits from National Program Management Units to States & districts and from States to districts & blocks. The Rogi Kalyan Samiti (RKS)/Hospital Management Committee set up at all the Public Health Facilities from Primary Health Centre (PHC) level and upwards are envisaged to ensure proper functioning and management of the public health facility.

With regard to steps taken/being taken by Government for proper monitoring of the funds, besides provision of annual audit by Comptroller and Auditor General, some of the key monitoring mechanisms put in place by the Central Government for adherence to finance procedures and proper financial utilization include:

- Submission of quarterly Financial Monitoring Reports by the States;
- Annual Statutory Audits;
- Concurrent Audits;
- Implementation of Public Management System (PFMS) in NHM which been developed by the office of the CGA of the Ministry of Finance for monitoring and management of funds on just in time basis.
- Visits by the team of Financial Management Group of the Department to States for periodical review.

## Statement showing State/UT Cash (SPIP) Approvals &amp; Kind Grants Support for Drugs &amp; Supplies under NHM for F.Y. 2013-14 to 2015-16

Rs. In

S.No.	States/UTs	Cash Grants	Kind Grants	Total	Cash Grants	Kind Grants	Total	Cash Grants	Kind Grants	Total
<b>A. High Focus States</b>		<b>2013-14</b>			<b>2014-15</b>			<b>2015-16</b>		
1	Bihar	155.70	170.62	<b>326.32</b>	144.86	182.81	<b>327.67</b>	212.10	209.47	<b>421.57</b>
2	Chattisgarh	51.67	22.00	<b>73.67</b>	86.29	23.41	<b>109.70</b>	61.56	26.23	<b>87.79</b>
3	Himachal Pradesh	11.22	7.24	<b>18.46</b>	29.62	4.46	<b>34.08</b>	30.85	11.02	<b>41.87</b>
4	Jammu & Kashmir	18.01	12.14	<b>30.15</b>	24.79	12.57	<b>37.36</b>	16.26	16.38	<b>32.64</b>
5	Jharkhand	39.51	23.05	<b>62.56</b>	38.40	56.10	<b>94.50</b>	51.12	61.07	<b>112.19</b>
6	Madhya Pradesh	133.66	58.65	<b>192.31</b>	133.69	54.65	<b>188.34</b>	125.40	73.98	<b>199.38</b>
7	Orissa	32.88	27.19	<b>60.07</b>	25.71	24.06	<b>49.77</b>	8.31	69.06	<b>77.37</b>
8	Rajasthan	160.54	57.33	<b>217.87</b>	196.51	67.16	<b>263.67</b>	185.57	87.84	<b>273.41</b>
9	Uttar Pradesh	242.21	205.02	<b>447.23</b>	256.34	240.97	<b>497.31</b>	282.54	219.74	<b>502.28</b>
10	Uttarakhand	10.97	6.49	<b>17.46</b>	8.22	17.64	<b>25.86</b>	24.82	13.91	<b>38.73</b>
	<b>Sub Total</b>	<b>856.36</b>	<b>589.73</b>	<b>1,446.09</b>	<b>944.41</b>	<b>683.83</b>	<b>1,628.24</b>	<b>998.53</b>	<b>788.70</b>	<b>1,787.23</b>
<b>B. NE States</b>										
11	Arunachal Pradesh	5.72	0.92	<b>6.64</b>	5.84	6.08	<b>11.92</b>	5.97	19.32	<b>25.29</b>
12	Assam	132.10	28.35	<b>160.45</b>	155.60	56.82	<b>212.42</b>	105.08	83.60	<b>188.68</b>
13	Manipur	2.83	1.04	<b>3.87</b>	8.03	2.32	<b>10.35</b>	3.26	16.92	<b>20.18</b>
14	Meghalaya	5.57	1.61	<b>7.18</b>	2.04	7.38	<b>9.42</b>	5.09	19.02	<b>24.11</b>
15	Mizoram	4.31	0.56	<b>4.87</b>	4.73	3.24	<b>7.97</b>	3.35	17.26	<b>20.61</b>
16	Nagaland	2.44	1.74	<b>4.18</b>	5.85	5.17	<b>11.02</b>	3.76	16.68	<b>20.44</b>
17	Sikkim	0.62	0.41	<b>1.03</b>	3.21	3.59	<b>6.80</b>	3.75	5.37	<b>9.12</b>
18	Tripura	5.82	1.43	<b>7.25</b>	12.83	4.88	<b>17.71</b>	12.59	26.10	<b>38.69</b>
	<b>Sub Total</b>	<b>159.43</b>	<b>36.06</b>	<b>195.49</b>	<b>198.13</b>	<b>89.48</b>	<b>287.61</b>	<b>142.84</b>	<b>204.27</b>	<b>347.11</b>
<b>C. Non-High Focus States</b>										
19	Andhra Pradesh	59.26	72.62	<b>131.88</b>	118.75	43.12	<b>161.87</b>	61.27	45.54	<b>106.81</b>

20	Goa	2.55	1.18	<b>3.73</b>	3.18	1.58	<b>4.76</b>	3.59	1.69	<b>5.28</b>
21	Gujarat	77.63	110.23	<b>187.86</b>	54.29	55.62	<b>109.91</b>	77.81	65.20	<b>143.01</b>
22	Haryana	40.78	38.35	<b>79.13</b>	45.92	14.58	<b>60.50</b>	32.38	40.87	<b>73.25</b>
23	Karnataka	67.14	51.70	<b>118.84</b>	73.03	62.12	<b>135.15</b>	70.71	68.87	<b>139.58</b>
24	Kerala	11.60	22.18	<b>33.78</b>	15.10	23.60	<b>38.70</b>	14.35	31.38	<b>45.73</b>
25	Maharashtra	276.28	67.70	<b>343.98</b>	325.18	83.57	<b>408.75</b>	356.39	145.24	<b>501.63</b>
26	Punjab	74.77	18.44	<b>93.21</b>	53.99	20.15	<b>74.14</b>	75.88	28.54	<b>104.42</b>
27	Tamil Nadu	71.35	71.06	<b>142.41</b>	61.05	50.06	<b>111.11</b>	155.40	66.70	<b>222.10</b>
28	Telangana	-	-	<b>-</b>	67.87	19.62	<b>87.49</b>	47.64	32.09	<b>79.73</b>
29	West Bengal	136.75	51.95	<b>188.70</b>	115.67	66.65	<b>182.32</b>	104.97	148.87	<b>253.84</b>
	<b>Sub Total</b>	<b>818.10</b>	<b>505.41</b>	<b>1,323.51</b>	<b>934.04</b>	<b>440.67</b>	<b>1,374.71</b>	<b>1,000.39</b>	<b>674.99</b>	<b>1,675.38</b>
<b>D. Small States/UTs</b>										
30	Andaman & Nicobar Islands	0.38	0.10	<b>0.48</b>	0.28	0.30	<b>0.58</b>	0.21	7.23	<b>7.44</b>
31	Chandigarh	-	0.70	<b>0.70</b>	0.02	2.13	<b>2.15</b>	1.63	3.12	<b>4.75</b>
32	Dadra & Nagar Haveli	0.37	0.13	<b>0.50</b>	0.84	0.29	<b>1.13</b>	0.91	1.86	<b>2.77</b>
33	Daman & Diu	0.12	0.07	<b>0.19</b>	0.16	0.11	<b>0.27</b>	0.22	1.26	<b>1.48</b>
34	Delhi	36.96	16.62	<b>53.58</b>	3.36	17.26	<b>20.62</b>	2.49	30.00	<b>32.49</b>
35	Lakshadweep	0.29	0.03	<b>0.32</b>	0.34	0.03	<b>0.37</b>	0.46	0.88	<b>1.34</b>
36	Pondicherry	2.77	0.86	<b>3.63</b>	3.19	0.87	<b>4.06</b>	2.95	3.72	<b>6.67</b>
	<b>Sub Total</b>	<b>40.89</b>	<b>18.51</b>	<b>59.40</b>	<b>8.21</b>	<b>20.99</b>	<b>29.20</b>	<b>8.86</b>	<b>48.07</b>	<b>56.93</b>
	<b>Grand Total</b>	<b>1,874.78</b>	<b>1,149.71</b>	<b>3,024.49</b>	<b>2,084.79</b>	<b>1,234.97</b>	<b>3,319.76</b>	<b>2,150.63</b>	<b>1,716.03</b>	<b>3,866.66</b>

**Note:**

1. Cash grant is State Program Implementation Plan (SPIP) Approval for the component Procurement of drugs and supplies under RCH and Mission Flexible Pool.
2. Kind Grants is cost adjustment / release for vaccine and drugs under Immunization & Flexible Pool for Communicable Disease.